

GOVERNMENT OF INDIA  
MINISTRY OF WATER RESOURCES,  
RIVER DEVELOPMENT & GANGA REJUVENATION  
**LOK SABHA**  
**UNSTARRED QUESTION NO. 3182**  
ANSWERED ON 04.08.2016

**CLEAN GANGA FUND**

3182. DR. UDIT RAJ  
KUNWAR BHARATENDRA

Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION be pleased to state:

- (a) the incentives being offered to domestic companies and private players for making donations to the Clean Ganga Fund, if any;
- (b) the total amount of funds collected under the Clean Ganga Fund so far;
- (c) the status of disbursement of funds thus collected; and
- (d) the percentage of disbursed funds allocated to each agency involved therein?

**ANSWER**

THE MINISTER OF STATE (IC) FOR YOUTH AFFAIRS & SPORTS AND MINISTER OF STATE FOR WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION  
(SHRI VIJAY GOEL)

(a) Madam, the Corporates and Private Companies can contribute their Corporate Social Responsibility (CSR) funds to Clean Ganga Fund (CGF) which is a notified CSR activity. They can also donate to CGF from their general funds for availing tax benefit under Section 80G of Income Tax Act 1961.

(b) An amount of Rs. **132,43,81,681**, (Rupees one hundred thirty two crore forty three lakhs eighty one thousand six hundred eighty one only) has been received in Clean Ganga Fund from Residents, NRIs, Public Sector Undertakings & Private Cooperatives, till 30/06/2016.

(c) & (d) The Fund will be utilized for projects planned under Namami Gange Programme.

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